NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T)	Dr. Ashok Kumar Mishra

		M/s. / Mr.
Admission		M/s Ekonta Corporation V/s M/s Shree Venkateshwara Sponge and power Pvt Ltd
	Aumssion	Traile 6 6

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1 MANEESHA KONGOUI

9620209706

Petitioner.

Marcenhar

ORDER

Matter is listed today for admission. Registry raised objections that company has to comply certain provisions of the code. List it on 24/01/2018.

Member (T)

Member (J)